

[English]

**Replacement of Soiled Currency Notes**

8146. PROF. K. V. THOMAS : Will the Minister of FINANCE be pleased to state :

(a) how much spoiled and damaged currency notes are replaced every year;

(b) how much currency notes of different denominations are printed every year; and

(c) the cost of printing these currency noted ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) It has been reported by Reserve Bank of India that around 25 million pieces of soiled and damaged (defective) currency notes are replaced every year.

(b) The details of the currency/bank notes production during the last 3 year are as under :

(Figures in million pieces)

Denomination	1985-86	1986-87	1987-88
Re. 1	775	1002	700
Rs. 2	1220	1208	1555
Rs 5	1178	1215	1210
Rs. 10	1007	1400	1400
Rs. 20	494	529	640
Rs. 50	422	684	836
Rs. 100	566	648	582
Rs. 500	—	—	5
<b>Total :</b>	<b>5662</b>	<b>6686</b>	<b>6928</b>

(c) The cost of printing of these notes (per 1000 pieces) is as indicated below :

Denomination	In Rs. per 1000 Pieces
Re. 1	83.00
Rs. 2	161.00
Rs. 5	206.00
Rs. 10	250.00
Rs. 20	242.14
Rs. 50	259.33
Rs. 100	320.36
Rs. 500	371.30

[Translation]

**Training to Staff of State Bank of Indore for Proper Utilisation of Loans Advanced**

8147. SHRI C. JANGA REDDY : Will the Minister of FINANCE be pleased to state :

(a) the role being played by State Bank of Indore in imparting training to the staff to ensure that the loans given are properly utilised; and

(b) the details in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI

EDUARDO FALEIRO) : (a) and (b). State Bank of Indore has reported that it has training centres to cater to the training needs of its staff. The Bank conducts programmes on general banking; credit appraisal; agricultural finance; small scale industries; small business finance and special programmes on such Government sponsored schemes as SEEUY and SEPUP at these centres. The Bank has also reported that besides other aspects of lending, necessary emphasis is placed on the need for pre-sanction scrutiny and post-disbursement inspection and direct payment to suppliers of the goods ensure proper utilisation of the bank's finance. The majority of the administrative officers, Branch Managers, Field Officers, Rural Development Officers etc. are trained at the various centres of the bank. The bank has further reported that its officers are also deputed for liaisoning programmes on priority sector advances at such institution as the State Bank Staff College, Bankers Training College of the Reserve Bank of India and the National Institute of Bank Management.

[English]

**Amalgamation of Bank of Cochin with State Bank of India**

8148. PROF. K. V. THOMAS : Will the Minister of FINANCE be pleased to state :

(a) whether any loss was made by the erstwhile Bank of Cochin, which was amalgamated with the State Bank of India;

(b) if so, the details thereof;

(c) whether depositors were given back their amount;

(d) whether shareholders will also be paid their share money;

(e) whether the employees and officers of Bank of Cochin will be given their service weightage and other benefits in the State Bank of India;

(f) whether organisations representing employees and officers of the erstwhile Bank of Cochin have given any representation in this regard; and

(g) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). As per the valuation by the auditors appointed by the Reserve Bank of India, the erstwhile Bank of Cochin Ltd. had incurred an accumulated losses of Rs. 13.26 crores as on the date of amalgamation viz. 25th August, 1985.

(c) State Bank of India had agreed to meet the depositors' liabilities in full as on the date of amalgamation. The accounts of the depositors of the erstwhile Bank of Cochin Ltd. were accordingly credited in full including up-to-date interest on the date of amalgamation.

(d) As provided in the scheme of amalgamation of Bank of Cochin Ltd. with State Bank of India, if on realisation of the not readily realisable assets any surplus over and above the shortfall between the assets and liabilities taken over is left, the same will be paid to the share-holders of the Bank of Cochin Ltd. after realising the cost of collection.

(e) According to the scheme of amalgamation, State Bank of India was required to extend the service conditions as applicable to State Bank of India of employees to the employees and officers of Bank of Cochin Ltd. within a period of three years from the date the scheme was sanctioned i.e. by 25th August, 1988. State Bank of India has reported that officers and employees have been extended the service conditions of State Bank of India with effect from 1.9.1985.

(f) and (g). The Bank of Cochin Ltd. (SBI) Officers Fourm, Cochin, have submitted a representation to Governor, Reserve Bank of India regarding fixation/absorption etc. which is receiving the attention of Reserve Bank of India.

**Loans Advanced by SBI to SSI Units in Orissa**

8149. DR. KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state :

(a) whether the State Bank of India has given loan to some small scale units in Orissa;